

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT 10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : Green Garden Pvt Ltd

PETITION NUMBER : CP(IB)/709(CHE)2018

APPLICATION NUMBER : a) IA(IBC)/2353(CHE)2023
b) IA/IBC/2114/2023
c) MA/197/2019
d) IA/1300/IB/2020

MA/197/2019 - S. Praveen Praveen
for R₁, R₂ & R₃
IA/1300/2020 - S. Praveen Praveen
for R₁ & R₃

Dr. Aravind Prabhakaran
for Appellant c IA/2114/2023
R₁ c IA/2353/2023
R₄ c MA/197/2019

N.P. VIJAY KUMAR
R. PRADEEP

Counsel for Liquidator of
GGPL

IA No. 2353/2023

- A. SARANYA
for M/s. Eyer & Thomas
Counsel for Applicant

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SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Gemini Arts Pvt Ltd
PETITION NUMBER : CP(IB)/710(CHE)2018
APPLICATION NUMBER : a) IA(IBC)/2350(CHE)2023
b) IA/IBC/2113/2023

*Dwarakoth Prabhakaran,
Advocate for
Appellant in IA/2113/2023
& Respondent in IA 2350/23*

*N.P. VIJAY KUMAR
R. PRADEEP*

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*Counsel for GAPL
Liquidator*

[Signature]

IA. NO. 2350 | 2023

*A. Saranya
for M/s. Peyer & Thomas
Counsel for Applicant*

[Signature]

ORDER

3.a. IA(IBC)/2353(CHE)/2023 IN CP(IB)/709(CHE)/2018

3.b. IA/IBC/2114/2023 IN CP(IB)/709(CHE)/2018

3.c. MA/197/2019 IN CP(IB)/709(CHE)/2018

3.d. IA/1300/IB/2020 IN CP(IB)/709(CHE)/2018

4.a. IA(IBC)/2350(CHE)/2023 IN CP(IB)/710(CHE)/2018

4.b. IA/IBC/2113/2023 IN CP(IB)/710(CHE)2018

Ld. Counsel for the Kotak Mahindra Bank Ltd sought time as the Sr. Counsel is stated to be not available and brought this issue in the last minute. The Counsel is advised to inform the parties in advance so that they need not take the trouble of appearing in the physical hearing when the adjournment is sought.

Parties are directed to complete the pleadings and serve copies to each other.

List all the applications for hearing on **19.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)